

1982-83 to the vote of the House. The question is :

“That the respective excess sums not exceeding the amounts shown in the third column of the Order paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1983, in respect of the following demands entered in the second column thereof :

Demand Nos. 4, 5, 6, 10, 13 and 15.”

The Motion was adopted.

MR. CHAIRMAN : Now we go to the Supplementary Demand for Grant (Railways) for 1984-85. Three Cut Motions have been moved to the Supplementary Demand by Shri Saifuddin Choudhury and Shri Ajit Kumar Saha. I shall put them together to the vote of the House.

Cut Motions Nos. 2, 3 and 4 were put and negatived

MR. CHAIRMAN : I shall now put the Supplementary Demand for Grant (Railways) for 1984-85 to the vote of the House. The question is :

“That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1985 ; in respect of the following demand entered in the second column thereof :

Demand No. 16.”

The Motion was adopted.

16.00 hrs.

APPROPRIATION (RAILWAYS)
BILL* 1985

[English]

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1983 in excess of the amounts granted for those services and for that year.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1983, in excess of the amounts granted for those services and for that year.”

The Motion was adopted.

SHRI BANSI LAL : I introduce** the Bill.

I beg to move** :

“That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1983 in excess of the amounts granted for those services and for that year, be taken into consideration.”

MR. CHAIRMAN : The question is :

“That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain

*Published in Gazette of India Extraordinary Part II Section 2 dated 24.1.85.

**Introduced/moved with the recommendation of the President.

services for the purposes of Railways during the financial year ended on the 31st day of March, 1983 in excess of the amounts granted for those services and for that year, be taken into consideration."

The Motion was adopted.

MR. CHAIRMAN : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. CHAIRMAN : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

The Motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI BANSI LAL : I beg to move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The Motion was adopted.

APPROPRIATION (RAILWAYS)
NO. 2 BILL, * 1985

[English]

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : I beg to move for

leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways."

The Motion was adopted.

SHRI BANSI LAL : I introduce** the Bill.

I beg to move** :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, be taken into consideration."

The Motion was adopted.

MR. CHAIRMAN : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

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**Introduced/moved with the recommendation of the President.